

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

04.09.2012

OA No. 609/2012

Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant wants to withdraw this OA with liberty to file substantive OA. The applicant is permitted to do so.

In view of this, the OA is dismissed as withdrawn.

Anil Kumar
(Anil Kumar)
Member (A)

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